

[श्री कृष्ण प्रताप सिंह]

करने के लिए आपकी क्या योजना है, उसका विस्तृत विवरण दिया जाये? मंत्री महोदय दामोदर घाटी परियोजना देखने गये थे, मैं जानना चाहता हूँ कि उनका लक्ष्य क्या था और वहाँ बैठकर उन्होंने क्या किया और पिछले तीन महीने में बिजली का कितना उत्पादन हुआ? इसका ब्यौरा मंत्री महोदय दें।

मैं एक डार आरॉप लगाता हूँ कि दामोदर घाटी परियोजना से जो बिहार प्रदेश को 35 प्रतिशत बिजली मिलनी चाहिए, वह नहीं मिलती है। जो बिजली वहाँ उत्पादित होती है, उसका ठीक से बंटवारा नहीं होता है। मंत्री सरकार से और मंत्री महोदय से यह आग्रह है कि बिहार के पिछड़ेपन को देखते हुए, मुजफ्फरपुर में जो थर्मल पावर स्टेशन बँटाने की योजना है, उसके बारे में वह बतायें कि उसमें क्या करने जा रहे हैं? मंत्री महोदय ने कई योजनाओं की चर्चा की है लेकिन उस योजना की चर्चा नहीं की है कि उसमें वह क्या करने जा रहे हैं और वह योजना क्या है?

मैं मंत्री महोदय से माँग करता हूँ कि वह स्पष्ट बतायें कि उस योजना को कब तक पूरा करने का उनका लक्ष्य है और वह उसमें क्या सहायता देने जा रहे हैं?

इन शब्दों के साथ मैं ये ही दो प्रश्न मंत्री महोदय के सामने रख रहा हूँ और मैं आशा करता हूँ कि वह इसका जवाब देंगे।

SHRI A. B. A. GHANI KHAN CHAUDHURI: Mr. Deputy-Speaker, Sir, there is a place called kalelgaon and we are going to have a super-thermal power station there. The project report is being prepared which has to be submitted for the approval of the World Bank. I am very happy to inform the House that there is enough coal to meet the needs of the power house; the coal pithead as quite nearby. About Muzaffarpur, I do not have enough information today with me. I will furnish it later on.

RESIGNATION BY MEMBER

MR. DEPUTY-SPEAKER: I have to inform the House that a letter was received in the Lok Sabha Secreta-

riat on 19th May, 1980 from Shri B. N. Bahuguna, an elected Member from Garhwal, constituency of Uttar Pradesh, resigning his seat in the Lok Sabha. The Speaker has accepted his resignation with effect from the 19th May, 1980.

MATTERS UNDER RULE 377

(i) BANK CREDIT FACILITIES TO RURAL POPULATION

SHRI RAMAVATAR SHASTRI (Patna) Sir, under Rule 377, I beg to submit the following:—

AN HON MEMBER Let him speak in Hindi.

MR. DEPUTY-SPEAKER: He has given the notice in English.

SHRI RAMAVATAR SHASTRI: In spite of nationalisation of Banks advances to the rural and agricultural sectors had so far been only 20 to 25 per cent of the total advances and monopolists still had their firm grip over the bank credit. Naturally, the aims of giving advances to large number of rural population are not realised.

During the pre-nationalisation days, credit to the agriculture and rural sectors had never exceeded two per cent. But, during the years since nationalisation it now had reached 20 to 25 per cent. But, this must be increased to 60 per cent in the best interests of the nation's economy, which, due to our faulty system of economic management, was capitalistic in functioning.

In the end Sir, I would urge upon the Government to see that the rural sector which had been given priority is given its due share.

(ii) INCIDENTS OF VIOLENCE DURING RECENT ASSEMBLY ELECTIONS

PROF. MADHU DANDAVATE (Rajapur): Mr. Deputy Speaker, Sir, with your permission I wish to raise the following matter of urgent public importance.

Sir, during the recent Assembly elections in nine-States had under the President's rule unprecedented violence had taken place and it is reported that more than 50 persons including some Assembly candidates were killed. Sir, Bihar presented probably the worst spectacle. Under the circumstances, in the interest of fair and free elections, it is necessary that a thorough judicial inquiry into these violent acts should be instituted expeditiously and those found guilty of violence during the elections dealt with severely. (An hon. Member: I was also attached): Let not your guilty conscience speak.

MR. DEPUTY-SPEAKER: He is not speaking on behalf of any party.

PROF. MADHU DANDAVATE: Sir, this will ensure fearlessness on the part of voters while participating in the democratic process of elections.

(iii) REPORTED RETRENCHMENT OF
CASUAL GANGMEN IN ASANSOL
DIVISION

SHRI SAMAR MUKHERJEE (Howrah): Mr. Deputy Speaker, Sir, with your permission, I rise the following matter of urgent public importance under Rule 377:—

425 casual gangmen working in the Asansol division are being compelled to take recourse to the path of 24 hours hunger strike from 19-5-80 as the first phase of the programme of trade union action against the illegal retrenchment from 16-5-80.

After working for long years as casual gangmen, they were retrenched and thereafter from 26-3-80 they have been re-engaged as casual gangmen. There are casual gangmen amongst them who have also been appointed on the ground of retirement of their fathers as gangmen. Due to serious drought this year the condition of these poor families has been very precarious. This is an illegal and anti-labour act of retrenching the unfortunate distressed families in these hard days and as such

this act of retrenchment is nothing but merciless killing of so many lives of poor helpless families, having no measures of subsistence during these hard days. I urge upon the government to pass an order immediately cancelling this illegal and anti-labour order of retrenchment of 425 casual gangmen from service, to save these unfortunate poor families from starvation and death. I also demand positive steps should be taken immediately to reinstate the poor gangmen and action should be taken against those authorities who are responsible for this retrenchment.

(iv) NEED FOR RUNNING MORE TRAINS
IN MALABAR REGION OF KERALA

**SHRI V. S. VIJAYARAGHAVAN (Palghat): On the Mangalore-Shamoor railway line which connects Cannanore, Calicut, Mallappuram and Palghat with Trivandrum, only two trains are running during the night. At the same time, as many as 7 Express and Mail trains including the day services, are running between Ernakulam and Trivandrum. There is no double track between Ernakulam and Trivandrum and yet some of the Super fast trains such as the K. K. Express and Vinad Express run on this line whose total distance is 221 kms. The running time is 4 hrs 20 mts. During this 4 hrs 20 mts. the Vinad Express has to cross at five points many important trains such as the K. K. Express, Malabar Express, Bombay Jayanti Janata, Kottazam Quilon passenger, Madras Trivandrum Mail, yet Vinad Express runs as a superfast train.

The distance between Mangalore and Ernakulam is 414 km which is double the distance between Ernakulam and Tvm. In the Malabar sector, the main goods stations are Calicut, Tiroor, Kallai Old Payyannor. But, a large number of goods trains are running on single track from Stations south of Shornoor such as other Pudukkad, Chalkkudi, Ankamali, Cochin harbour terminus and Quilon.

**The original speech was delivered in Malayam.